

ITEM NO.55

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 333/2023

THE STATE OF TELANGANA

Petitioner(s)

VERSUS

SECRETARY TO HER EXCELLENCY THE HONBLE
GOVERNOR FOR THE STATE OF TELANGANA & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 27-03-2023 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Dushyant Dave, Sr. Adv.
Mr. Sriharsha Peechara, Adv.
Mr. Duvvuri Subrahmanya Bhanu, Adv.
Mr. Rajiv Kumar Choudhry, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Arvind Kumar Sharma, AOR

Mr. Chand Qureshi, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 Mr Tuhsar Mehta, Solicitor General of India seeks a short adjournment of the proceedings until 10 April 2023 so as to apprise the Court of the updated position on the next date of hearing.
- 2 List the Petition on 10 April, 2023.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR